4. Seating/Standing arrangements for the group photograph of Members of 17th Lok Sabha are as under:-

(a) Row 1 (chairs - 52)

Prime Minister; Speaker; Ministers of Cabinet rank; Leaders of Parties having strength of 8 and above in Lok Sabha; Panel of Chairpersons; Senior Members; and Secretary-General, Lok Sabha.

(b) Row 2 & 3 (Standing)

Ministers of State (Independent Charge); Ministers of State; Chairpersons of Parliamentary Committees; and Women Members,

(c) Row 4 to 8 (Standing)

Free for Members of Lok Sabha.

Kind co-operation of Members is solicited.

No. 7412

Legislative Branch – I

STATEMENT SHOWING BILLS PASSED BY THE HOUSES OF PARLIAMENT DURING THE TWELFTH SESSION OF SEVENTEENTH LOK SABHA AND ASSENTED TO

SI. No.	Title of the Bill and Member-in-charge	Date of introduction and House in which introduced	Date on which passed by Lok Sabha/Rajya Sabha	Date of Assent	Act No. and the date of publication in Gazette	Remarks
1	2	3	4	5	6	7
1.	The Biological Diversity (Amendment) Bill, 2023 (Shri Bhupender Yadav)	16.12.2021 L.S.	25.7.2023 1.8.2023	3.8.2023	10 of 2023 3.8.2023	
2.	The Multi-State Cooperative Societies (Amendment) Bill, 2023 (Shri Amit Shah)	7.12.2022 L.S.	25.7.2023 1.8.2023	3.8.2023	11 of 2023 3.8.2023	
3.	The Cinematograph (Amendment) Bill, 2023 (Shri Anurag Singh Thakur)	20.7.2023 R.S.	31.7.2023 27.7.2023	4.8.2023	12 of 2023 4.8.2023	

1	2	3	4	5	6	7
4.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023 (Shri Arjun Munda)	9.12.2022 L.S.	21.12.2022 31.7.2023* 25.7.2023	4.8.2023	13 of 2023 4.8.2023	*Amendments made by Rajya Sabha on 25.07.2023 agreed to by Lok Sabha on 31.07.2023.
5.	The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2023 (Shri Arjun Munda)	9.12.2022 L.S.	16.12.2022 31.7.2023# 26.7.2023	4.8.2023	14 of 2023 4.8.2023	#Amendments made by Rajya Sabha on 26.07.2023 agreed to by Lok Sabha on 31.07.2023.
6.	The Forest (Conservation) Amendment Bill, 2023 (Shri Bhupender Yadav)	29.3.2023 L.S.	26.7.2023 2.8.2023	4.8.2023	15 of 2023 4.8.2023	31.07.2023.
7	The Mines and Minerals (Development and Regulation) Amendment Bill, 2023 (Shri Pralhad Joshi)	<u>26.7.2023</u> L.S.	28.7.2023 2.8.2023	9.8.2023	16 of 2023 9.8.2023	
8	The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023 (Shri Pralhad Joshi)	27.7.2023 L.S.	1.8.2023 3.8.2023	10.8.2023	17 of 2023 11.8.2023	
9	The Jan Vishwas (Amendment of Provisions) Bill, 2023 (Shri Piyush Goyal)	22.12.2022 L.S.	27.7.2023 2.8.2023	11.8.2023	18 of 2023 11.8.2023	
10	The Government of National Capital Territory of Delhi (Amendment) Bill, 2023 (Shri Amit Shah)	1.8.2023 L.S.	3.8.2023 7.8.2023	11.8.2023	19 of 2023 11.8.2023	

1	2	3	4	5	6	7
11	The Registration of Births and Deaths (Amendment) Bill, 2023 (Shri Amit Shah)	26.7.2023 L.S.	1.8.2023 7.8.2023	11.8.2023	20 of 2023 11.8.2023	
12	The National Dental Commission Bill, 2023 (Dr. Mansukh Mandaviya)	24.7.2023 L.S.	28.7.2023 8.8.2023	11.8.2023	21 of 2023 11.8.2023	
13	The Digital Personal Data Protection Bill, 2023 (Shri Ashwini Vaishnaw)	3.8.2023 L.S.	7.8.2023 9.8.2023	11.8.2023	22 of 2023 11.8.2023	
14	The Indian Institutes of Management (Amendment) Bill, 2023. (Shri Dharmendra Pradhan)	28.7.2023 L.S.	4.8.2023 8.8.2023	11.8.2023	23 of 2023 11.8.2023	
15	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023 (Dr. Virendra Kumar)	24.7.2023 L.S.	1.8.2023 9.8.2023	12.8.2023	24 of 2023 14.8.2023	
16	The Anusandhan National Research Foundation Bill, 2023 (Dr. Jitendra Singh)	4.8.2023 L.S.	7.8.2023 9.8.2023	12.8.2023	25 of 2023 14.8.2023	
17	The National Nursing and Midwifery Commission Bill, 2023 (Dr. Mansukh Mandaviya)	24.7.2023 L.S.	28.7.2023 8.8.2023	12.8.2023	26 of 2023 14.8.2023	
18	The Coastal Aquaculture Authority (Amendment) Bill, 2023 (Shri Parshottam Rupala)	5.4.2023 L.S.	7.8.2023 9.8.2023	12.8.2023	27 of 2023 14.8.2023	

1	2	3	4	5	6	7
19	The Inter-services Organisations (Command, Control and Discipline) Bill, 2023	15.3.2023 L.S.	4.8.2023 8.8.2023	15.8.2023	28 of 2023 15.8.2023	
20	(Shri Rajnath Singh) The Pharmacy (Amendment) Bill, 2023 (Dr. Mansukh	3.8.2023 L.S.	7.8.2023 10.8.2023	15.8.2023	29 of 2023 15.8.2023	
21	Mandaviya) The Central Goods and Services Tax (Amendment) Bill, 2023	11.8.2023 L.S.	11.8.2023 11.8.2023	18.8.2023	30 of 2023 18.8.2023	Money Bill
22	(Smt. Nirmala Sitharaman) The Integrated Goods and Services Tax (Amendment) Bill, 2023.	11.8.2023 L.S.	11.8.2023 11.8.2023	18.8.2023	31 of 2023 18.8.2023	Money Bill
23	(Smt. Nirmala Sitharaman) The Mediation Bill, 2023, (Shri Kiren Rijiju)	20.12.2021 R.S.	7.8.2023 1.8.2023	14.9.2023	32 of 2023 15.9.2023	

(Note: All the above Bills were Government Bills)

No. 7413 General Store Branch

Presentation of Publications to Hon'ble Members

To mark the historic first sitting in the Parliament House of India (new building of Parliament) a copy of the Constitution of India, Calligraphed copy of the original Constitution of India, news letter "Gaurav" and commemorative stamp and coin released on the occasion of inauguration of new building of Parliament will be presented to Hon'ble Members.

Members are requested to kindly collect the bag containing the above items at the time of signing the Attendance Register in the new Parliament House.
